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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 414/2020 & CRL.M.A. 5668/2020

MD. MINHAJUDDIN

..... Petitioner

Through: Ms. Sneha Mukherjee, Advocate with Mohd. Sadiq Noor, Advocate

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Amit Mahajan, Central Government Standing Counsel and Special Public Prosecutor, Mr. Rajat Nair, Special Public Prosecutor, Mr. Dhruv Pande, Advocate and Mr. Shantanu Sharma, Advocate for Delhi Police.

+ W.P.(CRL) 472/2020 & CRL.M.As. 3522/2020 & 5667/2020

SHAYAAN MUJEEB

..... Petitioner

Through: Ms. Sneha Mukherjee, Advocate with Mohd. Sadiq Noor, Advocate

versus

STATE & ORS.

.... Respondents

Through: Mr. Vikash Singh, Senior Advocate with Mr. Santosh Kumar Tripathi, Standing Counsel (Civil), GNCTD.

Mr. Amit Mahajan, Central Government Standing Counsel and Special Public Prosecutor, Mr. Rajat Nair, Special Public Prosecutor, Mr. Dhruv Pande, Advocate and Mr. Shantanu Sharma, Advocate for Delhi Police.





+ W.P.(CRL) 575/2020 & CRL.M.A. 4343/2020

MD MUSTAFA Petitioner

Through: Ms. Sneha Mukherjee, Advocate with

Mohd. Sadiq Noor, Advocate

versus

STATE & ORS. Respondent

Through: Mr. Anil Soni, Central Government

Standing Counsel for Union of India.

Mr. Amit Mahajan, Central Government Standing Counsel and Special Public Prosecutor, Mr. Rajat Nair, Special Public Prosecutor, Mr. Dhruv Pande, Advocate and Mr. Shantanu Sharma, Advocate for

Delhi Police.

+ W.P.(C) 13457/2019

RIZWAN Petitioner

Through: None.

versus

UNION OF INDIA AND ORS. Respondents

Through: Mr. Anurag Ahluwalia, Central Government Standing Counsel with Mr. Abhigyan

Siddhant, Advocate for respondent No.1.

Mr. Amit Mahajan, Central Government Standing Counsel and Special Public Prosecutor, Mr. Rajat Nair, Special Public Prosecutor, Mr. Dhruv Pande, Advocate and Mr. Shantanu Sharma, Advocate for

Delhi Police.

+ W.P.(C) 13468/2019

MANOJ DHIRYAN Petitioner

Through: None.





versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Amit Mahajan, Central Government Standing Counsel and Special Public Prosecutor, Mr. Rajat Nair, Special Public Prosecutor, Mr. Dhruv Pande, Advocate and Mr. Shantanu Sharma, Advocate for Delhi Police.

+ W.P.(C) 13469/2019 & CM APPL.28229/2020

ANSHU KAPOOR

..... Petitioner

Through: None.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Amit Mahajan, Central Government Standing Counsel and Special Public Prosecutor, Mr. Rajat Nair, Special Public Prosecutor, Mr. Dhruv Pande, Advocate and Mr. Shantanu Sharma, Advocate for Delhi Police.

+ W.P.(C) 13471/2019 & CM APPL.15852/2020

VAIBHAV MISHRA AND ORS.

..... Petitioners

Through: Ms. Indira Jaising, Ms. Nanita Sharma, Mr. Vivek Sharma, Ms. Ujjaini Chatterji and Mr. Paras Nath Singh, Advocates

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Anurag Ahluwalia, Central Government Standing Counsel with Mr. Abhigyan Siddhant, Advocate for respondent No.1.

Mr. Amit Mahajan, Central Government Standing





Counsel and Special Public Prosecutor, Mr. Rajat Nair, Special Public Prosecutor, Mr. Dhruv Pande, Advocate and Mr. Shantanu Sharma, Advocate for Delhi Police.

+ W.P.(CRL) 3522/2019 & CRL.M.As. 147/2020, 5621/2020, 6159/2020 & 6521/2020

NABILA HASAN & ORS

..... Petitioners

Through: Ms. Sneha Mukherjee, Advocate with Mohd. Sadiq Noor, Advocate

versus

UNION OF INDIA & ANR

..... Respondents

Through: Mr. Amit Mahajan, Central Government Standing Counsel and Special Public Prosecutor, Mr. Rajat Nair, Special Public Prosecutor, Mr. Dhruv Pande, Advocate and Mr. Shantanu Sharma, Advocate for Delhi Police.

+ W.P.(CRL) 3539/2019 & CRL.M.A. 43125/2019

BAHADUR ABBAS NAQVI & ORS.

..... Petitioners

Through: None.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Amit Mahajan, Central Government Standing Counsel and Special Public Prosecutor, Mr. Rajat Nair, Special Public Prosecutor, Mr. Dhruv Pande, Advocate and Mr. Shantanu Sharma, Advocate for Delhi Police.

CORAM:

HON'BLE THE CHIEF JUSTICE HON'BLE MS. JUSTICE JYOTI SINGH





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ORDER 15.07.2021

Proceedings have been conducted through video conferencing. List on 14.09.2021.

CHIEF JUSTICE

JYOTI SINGH, J

JULY 15, 2021 kks